

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 415
IB/270/ND/2023

IN THE MATTER OF:

Baosteel Engineering India Private limited ... Applicant

Under Section 59 (7) (IBC).

Order delivered on 09.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manish Sohal CS
For the Respondent :
For the RoC : Adv. Shankari Mishra

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **06.06.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)